

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:502

ANSWERED ON:03.08.2011

UNFAIR PRACTICES IRREGULARITIES IN ADMISSIONS

Biju Shri P. K.;Dashmuni Deepa ;Pandey Saroj;Sampath Shri Anirudhan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has received complaints/representations regarding unfair practices/irregularities committed by technical and professional institutions in the country, especially in giving admissions;
- (b) if so, the details of such complaints received during the current year alongwith the nature of such complaints;
- (c) the action taken against the erring institutions;
- (d) whether the Government has constituted any committee to check such malpractices and unfair practices;
- (e) if so, the details thereof and the action taken/being taken to control such activities; and
- (f) the steps being taken to check the mushrooming of self-financing professional and other institutions?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c): As per the information given by the All Indian Council for Technical Education (AICTE), admission to the technical colleges approved by it are coordinated by State level Admission Authorities and AICTE has no role to play in it. Further, the Council has not received any complaints/ representations regarding unfair practices/irregularities committed by technical and professional institutions in the country, especially in giving admissions.

(d) to (f): No such committee has been setup by the Government. However, a Bill namely " The prohibition of unfair practices in Technical Educational Institutions Medical Educational Institutions and Universities Bill ,2010" was introduced in the Parliament and draft cabinet note revised on the basis of suggestions of the Parliamentary Standing Committee has been circulated for inter-ministerial consultations.